

Mining Activity in Forest Land

*370. SHRI ANANTRAY DEVSHANKER DAVE: Will the Minister of ENVIRONMENT AND FOREST be pleased to state:

(a) Whether Government are aware of the Supreme Court judgement dated the 4th April, 1988 in the case of Indian Iron and Steel Co. Vs. State of Bihar whereby mining activity has been allowed in cleared forest land; and

(b) if so, whether Government propose to issue guidelines allowing mining in cleared forest land, in consistent with the Supreme Court judgement?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTRAY): (a) Yes, Sir.

(b) Suitable directions have already been issued to State Governments on 8.8.1989. However, the matter is under examination.

Threat of agitation by All India Kendriya Vidyalaya Teachers Association

*371. SHRI SANTOSH KUMAR SAHU:

SHRI ANAND PRAKASH GAUTAM:

Will the PRIME MINISTER be pleased to state:

(a) whether All India Kendriya Vidyalaya Teachers Association has recently threatened to resume their agitation in case their demands are not accepted by the 6th November, 1990; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) Yes, Sir.

(b) It has come to the notice of Government that the All India Ken-

driya Vidyalaya Teachers' Association (AIKVTA) has, in a Press Note dated 20.8.90, mentioned about their intention to agitate if their demands, including for representation on the various bodies of the Kendriya Vidyalaya Sangathan are not granted.

Setting up of the Vishwa Hindi Vidyapeeth

*372. SHRI KRISHAN LAL SHARMA:

SHRI PRAMOD MAHAJAN:

Will the PRIME MINISTER be pleased to state:

(a) what are the factors which weighed with the University Grants Commission for not favouring the proposal for establishment of a Vishwa Hindu Vidyapeeth to disseminate advanced knowledge and understanding of Hindi as an international language, recommended by the sub-committee constituted by Karya Karini Upa-Samiti of Hindi Shiksha Samiti in 1983;

(b) whether on further examination in the past the implementation of the proposal of the sub-committee was deferred due to overall resources constraints, if so, what is the present position in this regard; and

(c) what steps have been taken/proposed to be taken to disseminate advanced knowledge and understanding of Hindi as an international language?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c) On the basis of the decision taken in the meeting of Karya Karini Upa-Samiti of Hindi Shiksha Samiti on 15.9.1983, a sub-committee was constituted to examine the proposal for establishment of the Vishwa Hindi Vidyapeeth. The views of the U.G.C. were invited on the proposal. The Chairman as well as the Commis-